

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s).7384/2024

PRATIBHA JHA

Appellant(s)

VERSUS

ASHOK JHA

Respondent(s)

MS. VANSHAJA SHUKLA, ADVOCATE (AMICUS CURIAE)

IA No. 93814/2024 - APPLICATION FOR PERMISSION

IA No. 246300/2023 - APPLICATION FOR TAGGING/DETAGGING

IA No. 225089/2023 - APPROPRIATE ORDERS/DIRECTIONS

IA No. 259641/2023 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

IA No. 180981/2025 - EARLY HEARING APPLICATION

IA No. 221184/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 221185/2023 - EXEMPTION FROM FILING O.T.

IA No. 229505/2023 - EXEMPTION FROM FILING O.T.

IA No. 187927/2024 - EXEMPTION FROM FILING O.T.

IA No. 48196/2024 - EXEMPTION FROM FILING O.T.

IA No. 221187/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON

IA No. 48195/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 187926/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 221186/2023 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 236271/2023 - SEEKING LEAVE TO FILE WRITTEN ARGUMENTS

Date : 24-09-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL

HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) :

Ms. Vanshaja Shukla, AOR

Ms. Vanshaja Shukla, Amicus Curiae

Petitioner-in-person

For Respondent(s) :

Ms. Garima Prasad, Sr. Adv.

Mr. Vishwa Pal Singh, AOR

Mr. Ashish Pandey, Adv.

Mr. Mukesh Kumar, Adv.

Mr. Anurag Pandey, Adv.

Dr. Sandeep Singh, Adv.

Upon hearing the counsel the Court made the following
O R D E R

1. As prayed by learned counsel for the appellant, who has appeared *via* video conferencing, the matter is adjourned.
2. List on 03.12.2025 (high up on the board).
3. We request Ms. Vanshaja Shukla, learned *amicus curiae*, to continue to assist the Court.

(D. NAVEEN)
COURT MASTER (SH)

(ANU BHALLA)
COURT MASTER (NSH)